

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.447/45QA/2019

CORAM:

SHRI V. P. SINGH
MEMBER (J)
SHRI RAJESH SHARMA
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 29.8.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd
V/s
IL & FS Financial Services Ltd

Section 45QA of the Companies Act,1956

ORDER

114. C.P.447/45QA/2019

It is owing to the paucity of time; case is adjourned for 22.10.2019.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)